

43090

Computer cell.

HIGH COURT OF KERALA.

S1-39737/2014

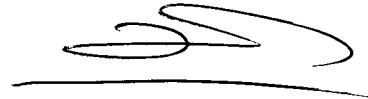
Ernakulam  
Dated : 06.05.2014

SHORT QUOTATION NOTICE

*Sealed quotations are invited for undertaking Comprehensive Annual Maintenance Contract of Canon MF 4350 d (1 No) and Canon MF 4150 - (3 Nos) Fax machines installed in the High Court, for a period of 3 years starting from 15.05.2014 to 15.05.2017.*

*The envelopes containing the quotation should bear the Superscription ' S1-39737/2014 - Quotation for Undertaking Comprehensive Annual Maintenance Contract of Canon Fax Machines' and should be addressed to the Registrar (Administration). Intending quotationers may submit the quotation on or before 21-05-2014 till 2 pm. Late quotation will not be accepted. The quotation will be opened at 3 pm on 21-05-2014 in the presence of quotationers or their authorized representatives who may be present at that time. The most competitive rate for supply of Cartridges required for the use in above machines should also be quoted.*

*Details of the machines, conditions governing to the contract can be obtained on request from the Stationery/Store Section till 20.05.2014, 4.30 pm.*



JOHNY K PAUL

Registrar (Administration)

Copy to

1. Notice Board, High Court of Kerala.
- ✓ 2. Computer Cell, High Court. (for publishing in website)
3. The File.

